GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:2934 ANSWERED ON:27.08.2013 DOOR STEP DELIVERY UNDER PDS . Laguri Shri Yashbant Narayan Singh;Tudu Shri Laxman

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether there is any stipulation regarding the maximum distance a beneficiary has to travel to avail the benefits under the Public Distribution System (PDS);
- (b) if so, the details thereof and the action taken to ensure proper compliance of the said stipulation;
- (c) whether the Government has also initiated a scheme for door step delivery of PDS items through Mobile Fair Price Vans; and
- (d) if so, the details thereof indicating the number of such vans provided to the States during each of the last three years and the current year, State-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a) & (b): Under the guidelines issued by the Department for strengthening of Public Distribution System (PDS), States/UTs have been requested to ensure that no consumer/card holder has to travel more than 3 kms to reach his Fair Price Shop (FPS). As implementation of Targeted Public Distribution System (TPDS) including licensing of FPSs is undertaken by States/UTs, further action is to be taken by them.
- (c): No, Madam.
- (d): Does not arise in view of part (c) above.